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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 28.08.2018.

PRESENT: 1.Hon'ble member (J) **Shri Rajeswara Rao vittanala**,
2.Hon'ble member (T) **Dr. Ashok Kumar Mishra**

CP/CA No	Purpose	Section	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CPNo.317/BB/2018	For hearing (moved)	Sec 252	Offshore Financial Service Limited	V. Sreedharan , CS	ROC	ROC report received

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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PETITIONER/s : **PRADEEP B KULKARNI**
9986771214

Offshore Financial Service Limited

Pradeep B K

RESPONDENT/s :

ORDER

Heard Shri Pradeep B.Kulkarni, learned counsel for the Petitioner. Post the case on 05.09.2018 as originally posted.

Prema Murray
Member(T)

Prema Murray - Steno

Shri Rajeswara Rao
Member (J)